

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 285 OF 2018**

**Dated : 5<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Punjab State Power Corporation Limited</b>	<b>.... Appellant(s)</b>
<b>Versus</b>	
<b>Talwandi Sabo Power Limited &amp; Anr.</b>	<b>.... Respondent(s)</b>

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Akshat Jain  
Mr. Raghav Malhotra for R-1  
  
Mr. Sakesh Kumar for R-2

**ORDER**

It is represented that pleadings are complete.

List the matter for hearing on **06-05-2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*tpd/js*